



2026:AHC:22868

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 937 of 2026

Munna Lal And Another

.....Petitioner(s)

Versus

State Of U.P. And 9 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Arun Kumar, Ashok Kumar Tiwari, Krishna Kumar
Counsel for Respondent(s)	: C.S.C., Hari Narayan Singh, Krishna Kant Singh

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments a prayer has been made by counsel for the petitioners to dismiss present writ petition as not pressed with liberty to them to file separate suits under Section 116 of the U.P. Revenue Code, 2006 before the concerned competent authority.
2. The writ petition is dismissed as not pressed.
3. It is made clear that in case petitioners will file separate suites before the concerned competent authority under Section 116 of the U.P. Revenue Code, 2016, the authority concerned will decide the same expeditiously.

(Prakash Padia,J.)

February 3, 2026

Pramod Tripathi